

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

STARRED QUESTION NO:134  
ANSWERED ON:08.03.2002  
CLOSURE OF SPINNING MILLS  
N.T. SHANMUGAM;RAMDAS ATHAWALE

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether a large number of spinning mills in the country have been closed due to strike by workers;
- (b) if so, the details thereof, State-wise; and
- (c) the measures taken by the Government to re-open these mills?

**Answer**

MINISTER OF TEXTILES ( SHRI KASHIRAM RANA )

- (a) to ( c ) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 134 OF 8-3-2002 REGARDING CLOSURE OF SPINNING MILLS.

- (a) & ( b ) The State-wise position of 52 cotton/man-made spinning mills (non-SSI) closed due to strike/labour problems as on 31.12.2001 is as under :

Sr.No Name of the mills Date of Closure Workers on roll

Andhra Pradesh

1	SRI MURALI SPINNING MILLS LTD.	24-JUL-97	456
2	SARVARAYA TEXTILES LIMITED	31-MAY-01	571
3	MADANAPALLE SPINNING MILLS LIMITED	10-SEP-98	993
4	SHREE MANUFACTURING COMPANY LIMITED	21-MAR-00	649
5	CUDDAPAH SPINNING MILLS LIMITED	09-APR-01	728
6	SHRI MARUTHI TEXTILES LTD	15-OCT-98	432

Gujarat

7	EUREKA INDUSTRIES LIMITED	11-JAN-01	10
8	THE SURAT DISTRICT CO-OPEARATIVE LTD	01-NOV-99	1853
9	SUKETU TEXTILES	01-JAN-94	64
10	MADHU TEXTILES AHMEDABAD LTD.	01-DEC-99	925

Haryana

11	USHA SPG & WVG MILL LTD	20-MAY-83	1402
12	ELSONS COTTON MILLS LIMITED	09-JUL-95	847

Karnataka

13	THE BAGALKOT COOP SPINNING MILLS	01-AUG-92	625
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14 DAVANGERE COTTON MILLS 01-APR-99 543  
15 SREE VALLIAPPA TEXTILES LIMITED 01-APR-99 300  
16 SRIDEVI TEXTILES PVT. LTD. 22-OCT-97 93

Kerala

17 VAIGAI THREAD PROCESSORS LTD. 14-FEB-93 850

Maharashtra

18 JALNA VIBHAG SAHAKARI SOOT GIRNI LTD 01-MAR-00 250  
19 JALGAON KAPAS UTPADAK SAH SOOT GIRNI LTD 01-SEP-98 391  
20 NASIK DISTRICT CO-OPERATIVE SPG LTD 01-APR-95 793  
21 MARATHE TEXTILE MILLS 22-JAN-00 734  
22 JAIN SPINNERS LIMITED 03-MAR-98 1032

Punjab

23 THE MALOUT COOPERATIVE SPG MILLS 12-SEP-96 1147  
24 THE MANSA CO-OPERATIVE SPG MILLS 01-SEP-95 1051  
25 SHREE BHAWANI COTTON MILLS 01-JUN-98 3199

Rajasthan

26 THE KRISHNA MILLS LIMITED 12-DEC-99 431

Tamilnadu

27 SHREE JANARDANA MILLS 04-OCT-98 400  
28 GANGA TEXTILES LIMITED 20-OCT-97 70  
29 TAMIL NADU SPG MILLS 01-FEB-95 49  
30 THIRUMURUGAN TEXTILES (P) LIMITED 01-NOV-01 90  
31 SRI IYYAN TEXTILES MILLS P.LTD 01-NOV-01 115  
32 SHRI MAHAVISHNU TEXTILES PVT LTD 16-JUN-97 29  
33 SRI AMBAL MILLS LIMITED 13-JAN-98 357  
34 THE MADURAI DISTRICT CO-OPERAT MILLS 04-JAN-99 749  
35 SREE ALAGAMMAI TEXTILE MILLS (P) LTD 09-MAY-99 99  
36 MAHALAKSHMI TEXTILES MILLS LTD 18-APR-96 701  
37 KALYANA CHAKRAVARTHI TEX.P.LTD 21-NOV-97 321  
38 ERODE SPINNING (P) LTD 22-MAR-01 62  
39 SRI AMMAN SPINNING MILLS (P) LTD 01-JUL-98 60  
40 T.B.S. THANGAVELU CHETTIAR SPG MILLS 29-DEC-95 5  
41 ANNAMALAIAR TEXTILES (P) LIMITED 11-OCT-01 243  
42 BUVANESWARI SPINNING MILLS (P) LTD 09-NOV-96 83

Uttar Pradesh

43 SHRI VIKRAM COTTON MILLS. 17-MAY-92 565  
44 U.P. CO-OPERATIVE SPINNING MILLS 08-JUN-00 74  
45 U.P. SAHKARI KATAI MILLS LIMITED 15-SEP-00 968  
46 R P TEX FAB LTD. 04-NOV-98 964  
47 MODERN SPINNERS LTD 05-AUG-83 2054  
48 VASANT SPINNERS 01-JUN-99 49  
49 VISHAL SYNTEX LTD 05-OCT-84 1793  
50 U.P.STATE YARN COMPANY LIMITED 10-FEB-00 1297

West Bengal

Closure of textile mills can be attributed to many factors including obsolete technology, increase in cost of inputs, difficulties in getting timely and adequate credit, mismanagement, recessionary conditions, and competition from decentralised powerloom sector producing fabrics at competitive price etc.

(c) The Government of India has enacted the Sick Industrial Companies (Special Provisions) Act, 1985 and established the Board for Industrial and Financial Reconstruction (BIFR) with a view to timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies. The rehabilitation schemes sanctioned by BIFR include various measures like restructuring the capital, induction of fresh funds by the promoters, merger with the other companies, change of management, provision for working capital and term loans by banks and financial institutions.